

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 115**

**CP(IB) No. 251/Chd/Pb/2022**

**IN THE MATTER OF:**

**Ekam Plastics Pvt. Ltd.**

...

**Petitioner**

**Under Section: 59, IBC 2016**

**Order delivered on 06.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 10.06.2024.

Sd/-  
**Court Officer**